

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

8. I.A. (LIQ) 41/2024
IN
C.P. (IB)/335(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.05.2024**

NAME OF THE PARTIES: Samata Nagari Sahkari Patsanstha
Maryadit Kopargaon
VS
Vikram Kakade Constructions Pvt Ltd

Appearance:

For the RP: Adv. Vinita Shetty

SECTION 7 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A. (LIQ) 41/2024

1. The above Application has been filed by Resolution Professional for liquidation of the Corporate Debtor. Ld. Counsel for the RP seeks an adjournment.
2. At her request, list on **24.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)